

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 12.1.2016

CP No.291/00003/2016 (OA No.00759/2015)

Mr. Anupam Agarwal, Counsel for the applicant.

At the very outset the Ld. Counsel intends to withdraw the instant contempt petition to enable the applicant to avail his appropriate legal remedy by way of fresh OA. Dismissed as withdrawn as prayed for with the aforesaid liberty.


(MS. MEENAKSHI HOOJA)
MEMBER(A)


(JUSTICE M.S. SULLAR)
MEMBER(J)

Adm/